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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/10/2017 AT 10.30 AM

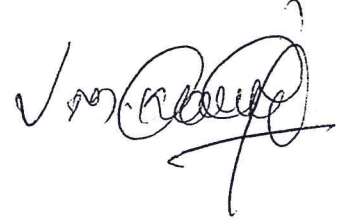
PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

PETITION NUMBER : CP/4/2016
NAME OF THE PETITIONER(S) : YSP PAULRAJ
NAME OF THE RESPONDENT(S) : STORE N MOVE PVT LTD
UNDER SECTION : 241/242 OF COMPANIES ACT 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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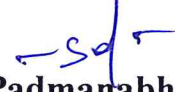
REPRESENTATION BY WHOM

1. V.M. KARTHIK . R, R₄ & R₅
(Ramalingam & Associates)



ORDER

Counsel for petitioner called absent. Counsel for R1, R4 & R5 present and filed a copy of an order passed by the Hon'ble High Court of Madras in CRP PD No.3280 of 2017 and CMP No.15303 of 2017 wherein an interim stay has been passed on all further proceedings in CP 4/2016. Put up on 15.11.2017 at 10.30 A.M.


K Anantha Padmanabha Swamy
Member (Judicial)

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